

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3099

ANSWERED ON:16.03.2010

DEATHS DUE TO SPURIOUS/ILLICIT LIQUOR

Hussain Shri Syed Shahnawaz;Mishra Shri Govind Prasad

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether in view of the large number of deaths on account of the production, sale and consumption of spurious/illicit liquor in the country the Union Government has assessed the reasons for the failure in tackling such criminal activities and issued any advisory/advised the State Governments on taking measures for prevention and control of such crimes;

(b) if so, the details thereof and the response of the State Governments thereto; and

(c) the details of the number of such cases and deaths reported during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) & (b): "Intoxicating liquors" are specifically covered by entry 8 of List II (State List) of the Seventh Schedule to the Constitution of India and the States have the exclusive power to regulate their production, manufacture, possession, transport, purchase and sale. Further, "Police" and "Public Order" being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has been advising the State Governments and UT Administrations from time to time to give more focused attention to improving the administration of the criminal justice system and take such measures as are necessary for prevention and control of crime.

(c): As per information compiled by the National Crime Records Bureau (NCRB), the State/UT-wise number of cases reported and number of deaths due to consumption of spurious/illicit liquor in the country during the years 2006 to 2008 are as at Annexure.